

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019				
Court- wise pendency of Cases as on 30.09.2019				
	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	652	132	784
2	ADJ., (Court No. 2), Agartala (Vacant), charge remains with Sri G. Das, ADJ, Agartala	323	173	496
3	Sri A. Pandey, ADJ., (Court No. 3), Agartala	527	224	751
4	ADJ., (Court No. 4), Agartala, (Vacant), charge remains with Sri S. Datta Purkayastha, DJ, West Tripura, Agartala	509	126	635
5	Sri Gobinda Das, ADJ., (Court No. 5), Agartala	159	192	351
6	Sri S. B. Datta, Judge, Family Court, Agartala	385	202	587
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	363	241	604
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	327	19	346
9	Sri Subhadeep Saha, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	350	17	367
10	Smti S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	114	504	618
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	141	1080	1221
12	Smt. Jumili Debbarma, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	161	412	573
13	Smti Yashvi Taneja, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	78	574	652
14	JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	22	0	22
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 6, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 6, Agartala	26	377	403
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 6, Agartala	21	589	610
18	Smti Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	30	723	753
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	26	673	699
Total		4214	6258	10472
Station-wise pendency of Cases as on 30.09.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3466	5815	9281
Total		3466	5815	9281
2	Family Court, Agartala	385	202	587
3	Addl. Judge, Family Court, Agartala	363	241	604
Grand Total		4214	6258	10472

Gomati Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019				
Court- wise pendency of Cases as on 30.09.2019				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	204	79	283
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	244	99	343
3	Smti Sankari Das, Judge, Family Court, Udaipur	98	188	286
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	115	11	126
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	38	122	160
6	Smti Tanusree Debnath, CJ (Jr. Div)-cum- JM. First Class, Udaipur	18	157	175
7	Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	98	107
8	Smt. Archana Reang JM., 2nd Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	6	98	104
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Satyajit Das , CJ (Jr. Div) & JM First Class, Amarpur	0	0	0
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	6	298	304
Total		738	1150	1888
Station-wise pendency of Cases as on 30.09.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	634	664	1298
2	Amarpur	6	298	304
Total		640	962	1602
3	Family Court, Udaipur	98	188	286
Grand Total		738	1150	1888

South Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019				
Court- wise pendency of Cases as on 30.09.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	637	171	808
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	35	51	86
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	14	440	454
4	Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	150	450	600
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	78	355	433
6	Sri Rajarshi Chakraborty, SDJM- cum-Civil Judge (Jr. Div), Sabroom	4	63	67
7	CJ (Jr. Div)-cum-JM., First Class, Sabroom (Vacant) charge remains with Sri Rajarshi Chakraborty, SDJM-cum-Civil Judge (Jr. Div), Sabroom	19	67	86
Total		937	1597	2534
Station-wise pendency of Cases as on 30.09.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	914	1467	2381
2	Sabroom	23	130	153
Grand Total		937	1597	2534

Unakoti Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019				
Court- wise pendency of Cases as on 30.09.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamoani Murasing, District and Sessions Judge, Kailashahar	125	111	236
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	26	33	59
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	71	119	190
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	64	1	65
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	59	431	490
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	115	351	466
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	42	309	351
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remains with Sri P. P. Paul , CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	0
Total		502	1355	1857
Station-wise pendency of Cases as on 30.09.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	431	1236	1667
Total		431	1236	1667
2	Family Court , Kailashahar	71	119	190
Grand Total		502	1355	1857

North Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019

Court- wise pendency of Cases as on 30.09.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	362	284	646
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	115	7	122
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	108	512	620
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smt. Anindita Deb Ray, JM, First Class-cum- Civil Judge (Jr. Div), Dharmanagar	199	489	688
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	67	411	478
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	163	164
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	4	208	212
Total		856	2074	2930
Station-wise pendency of Cases as on 30.09.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	851	1703	2554
2	Kanchanpur	5	371	376
Grand Total		856	2074	2930

Sepahijala Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019****Court- wise pendency of Cases as on 30.09.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri B. Palit District & Sessions Judge, Sonamura	142	151	293
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	144	329	473
3	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	71	190	261
4	Smt. Surabhi Shekhar JM., 2nd Class-cum-Civil Judge (Jr. Div), Sonamura	55	196	251
5	Sri Angshuman Debbarma, Additional District & Sessions Judge, Bishalgarh	300	199	499
6	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	20	873	893
7	Smt. Chhandita Debnath, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	57	814	871
Total		789	2752	3541

Station-wise pendency of Cases as on 30.09.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	412	866	1278
2	Bishalgarh	377	1886	2263
Grand Total		789	2752	3541

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019				
Court- wise pendency of Cases as on 30.09.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	215	298	513
2	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	53	250	303
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	31	250	281
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	17	197	214
Total		316	995	1311
Station-wise pendency of Cases as on 30.09.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	316	995	1311
Total		316	995	1311

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2019				
Court- wise pendency of Cases as on 30.09.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri D. M. Jamatia, District and Sessions Judge, Ambassa	66	280	346
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	0	0
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	12	14	26
4	Sri Debashis Kar, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	25	5	30
5	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	15	78	93
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	13	71	84
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	66	139	205
8	Smt. Lopamudra Dasgupta, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	3	247	250
9	Smt. Jekashmee Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	24	350	374
10	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	8	145	153
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- J.M. 2nd Class, Longtharai Valley	4	70	74
12	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	14	14
11	Sri G. K. Shahi, Civil Judge (Jr. Div)-cum- J.M. 2nd Class., Gandacherra	0	11	11
Total		236	1424	1660
Station-wise pendency of Cases as on 30.09.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	119	434	553
2	Kamalpur	93	736	829
3	Longtharai Valley	12	215	227
4	Gandacherra	0	25	25
Total		224	1410	1634
5	Family Court, Ambassa	12	14	26
Grand Total		236	1424	1660

District-wise pendency of cases as on 30.09.2019

1	West Tripura Judicial District, Agartala	4214	6258	10472
2	Gomati Judicial District, Udaipur	738	1150	1888
3	South Tripura Judicial District, Belonia	937	1597	2534
4	Unakoti Judicial District, Kailashahar	502	1355	1857
5	North Tripura Judicial District, Dharmanagar	856	2074	2930
6	Sepahijala Judicial District, Sonamura	789	2752	3541
7	Khowai Judicial District, Khowai	316	995	1311
8	Dhalai Judicial District	236	1424	1660
Total		8588	17605	26193